

**Rupees one Lakh or More Tax Dues
in Delhi**

5434. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) the number of assesseees, where demands are outstanding for Rs. one lakh or more in the income-tax Department, Delhi ;

(b) whether Income tax Department, Delhi, has issued notices U/s. 226(3) of the I.T. Act, 1961 to recover the outstanding demand in each case, if not, the reasons therefor ; and

(c) by which time the demands are likely to be realised by the I.T. Department, Delhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) There are 2008 cases of income-tax arrears over Rs. one lakh in Delhi.

(b) In suitable cases, notices under section 226(3) have been issued.

(c) The time taken by the Department for realisation of demands depends on the facts of each case.

**Site for Kendriya Vidyalaya at
Cannanore (Kerala)**

5435. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4601 on 3 December, 1986 regarding site for Kendriya Vidyalaya at Cannonore and state :

(a) whether the alternate site for the construction of Kendriya Vidyalaya has been identified ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) to (c) On a detailed examination of the case, certain alternate sites

for locating the Kendriya Vidyalaya were identified and the Army Headquarters were requested to consider their suitability for shifting the Vidyalaya. After due consideration the Army Authorities have reported that the sites are not suitable for relocating the Vidyalaya.

**Tax Holiday to Export Oriented
Units**

5436. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to grant tax holiday to the export oriented units ;

(b) if so, the details thereof ;

(c) the number of units approved as export oriented ; and

(d) the item manufactured for export by these units ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) and (b) It has been decided to extend to the 100% Export-Oriented Units the benefit of tax holiday as is admissible to the units located in the Export Processing Zones. The tax holiday will be admissible for any continuous block of five years during the first 8 years of operation of the unit.

(c) and (d) Out of 602 valid approvals 99 units have reported commencement of production. The items manufactured include engineering goods, electronics, chemicals and plastics, textiles, yarn, marine products, food products, granite products, gems and jewellery, minerals and ores, etc.

Visit of Swiss Buying Team

5437. SHRI V. TULSIRAM : Will the Minister of COMMERCE be pleased to state :

(a) whether a Swiss buying team recently negotiated with Indian supplier ;

(b) if so, the details of negotiations and the value of the items to be exported ; and

(c) the items of handicrafts, if any, to be exported from Andhra Pradesh ?